

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CRI-26-2020**

**IN**

**CRIR No. 50 of 2014**

Agnelo Agostinho Socorro Godinho ... Applicant

Versus

Mr. Carnelio Colaco and other ... Respondents

Shri Pavithran A.V., Advocate for the applicant.

**Coram:- NUTAN D. SARDESSAI, J.**

**Date :- 28<sup>th</sup> July, 2020**

**P.C.:**

Shri Pavithran A.V., learned Advocate submits that Shri Mahesh Amonkar, learned Special Public Prosecutor for the CBI is unwell.

2. In view thereof, stands over on 03/08/2020.
3. Shri Pavithran A.V., learned Advocate undertakes to

give a fresh notice to Shri Amonkar, learned Special Public Prosecutor of the next date of hearing.

**NUTAN D. SARDESSAI, J.**

mv